

**ELECTION COMMISSION OF INDIA**  
**Nirvachan Sadan, Ashoka Road, New Delhi-110001**

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No. 576/3/2018/SDR

Dated : 16<sup>th</sup> April, 2018

To

The Chief Electoral Officers of  
All States and Union Territories.

**Sub: Uploading of affidavits of candidates on the website.**

Sir/Madam,

The candidates are required to submit two affidavits – affidavit in Form-26 and additional affidavit regarding dues in respect of govt. accommodation.

2. As per the instructions issued by the Commission, vide letter No. 576/3/2013-SDR, dated 30<sup>th</sup> September, 2013, in the affidavit filed by candidates in Form-26, all columns are to be filled up and no column can be left blank. If any column is left blank in the said Affidavit, the RO has to give notice to the candidate concerned asking the candidate to file fresh affidavit with all columns filled in. The fresh affidavit can be filed upto the time of commencement of scrutiny. The instructions of the Commission regarding uploading of the affidavit on the website stipulate the affidavit is to be uploaded within 24 hours of filing.

3. It is clarified that in cases where columns are left blank the affidavit in Form 26 and notice is issued by the RO for filing fresh and complete affidavit, the incomplete affidavit may also be uploaded on the website with a note indicating that the affidavit is incomplete and the candidate has been issued notice for filing complete affidavit by the time of commencement of scrutiny. If and when the candidate files affidavit subsequently, the same should also be uploaded on the website immediately on the same day.

4. It is also clarified that the additional affidavit filed by candidate regarding dues in respect of govt. accommodation shall also be uploaded on the website.
5. These instructions may be brought to the notice of all Returning Officers.

Yours faithfully,



(K.F. WILFRED)

Sr. PRINCIPAL SECRETARY